

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.03.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2142 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Vijay Vaman Panchal and Ors Vs. Dr. Mamta Binani and Anr.	Mayank Kshirsagar
2.	I.A. No. 2143 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Mahesh Angane and Ors Vs. Dr. Mamta Binani and Anr.	Mayank Kshirsagar
3.	I.A. No. 2144 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	HDFC Bank Limited Vs. Niharika Maheshwari, Liquidator of Yours Ethnic Foods Pvt. Ltd.	Jaimin R. Dave
4.	I.A. No. 2145 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Bankey Bihari Goyal Vs. Durga Das Agrawal	Anubhav
5.	I.A. No. 2146 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Santanu T Ray Liquidator of Neo Corp International Limited Vs. Sunil Kumar Trivedi & Ors.	Rubina Khan

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Assistant Registrar